

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 10.06.2022 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 174/2022	Padrone Marketing Private Limited Vs M/s Sunstar Hotels and Estates Private Limited and Anr	M/s Deepika Murai Shreya Narayanan	
2.	Comp App (AT)(CH)(Ins) No. 175/2022 & IA No. 400,401/2022	Pranit Joshi Vs M/s PRC International Hotels Pvt. Ltd. and Anr	P.K.Panneerselvam	
3.	Comp App (AT)(CH)(Ins) No. 176/2022	Employees Provident Fund Organization Vs S. Prabhu	M.S.Vishwanathan	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 35/2022 & IA No. 68/2022	Omkara Assets Reconstruction Pvt Ltd V ECI Infra Towers Company P Ltd & Anr	Sampathkumar & Associates	
5.	Comp App (AT)(CH)(Ins) No. 62/2022 & IA No. 131 & 132/2022	Southern Power Distribution Company of A.P. Ltd V Panyam Cements & Mineral Industries & 2 Ors	Rakesh K. Sharma	Sivaraman R1 Notice Served on R2&R3-04/04/2022
6.	Comp App (AT)(CH)(Ins) No. 63/2022 & IA No. 133,134 & 135/2022	Eastern Power Distribution Company of Andhra Pradesh Ltd V Bodugu Sudhakar & 2 Ors	Rakesh K. Sharma	
7.	Comp App (AT)(CH)(Ins) No. 309/2021 & IA No. 649/2021	JM Financial Asset Reconstruction Company Ltd V Kamineni Steel and Power India P Ltd & Anr	Abhishek Anand Kunal Godhwani	Sivarama 121Krishnan R1 Notice Served on R2-15/02/2022
8.	Comp App (AT)(CH)(Ins) No. 341/2021 & IA No. 705 & 706/2021	P.S. Constructions V Consortium of Resolution Applicant & 2 Ors With	M. Dinesh Kumar	
9.	Comp App (AT)(CH)(Ins) No. 342/2021 & IA No. 707 & 708/2021	Ramsant Infrastructure V Consortium of Resolution Applicant & 2 Ors	M. Dinesh Kumar	

10.	Comp App (AT)(CH)(Ins) No. 112/2021 & IA No. 208/2021	Trisul Chemicals Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
11.	Comp App (AT)(CH)(Ins) No. 113/2021 & IA No. 209/2021	Ahamed Kabeer Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
12.	Comp App (AT)(CH)(Ins) No. 114/2021 & IA No. 210/2021	Thangaraja S Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
13.	Comp App (AT)(CH)(Ins) No. 115/2021 & IA No. 211/2021	Peninsular Traders Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
14.	Comp App (AT)(CH)(Ins) No. 116/2021	Trans Asian Shipping Services P Ltd Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
15.	Comp App (AT)(CH)(Ins) No. 117/2021 & IA No. 212/2021	Creative Trade Links & ors Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
16.	Comp App (AT)(CH)(Ins) No. 118/2021 & IA No. 213/2021	B Ayyappan Nair & others Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
17.	Comp App (AT)(CH)(Ins) No. 119/2021 & IA No. 214/2021	K. J. Mathew & ors Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
18.	Comp App (AT)(CH)(Ins) No. 120/2021 & IA No. 215/2021	A.R. Jayakumar & ors Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
19.	Comp App (AT)(CH)(Ins) No. 121/2021 & IA No. 216/2021	M V Sumon Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
20.	Comp App (AT)(CH)(Ins) No. 122/2021 & IA No. 217/2021	Nitin Dyechem P Ltd Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
21.	Comp App (AT)(CH)(Ins) No. 123/2021 & IA No. 218/2021	K P Ratheesan & ors Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2

22.	Comp App (AT)(CH)(Ins) No. 124/2021 & IA No. 219/2021	Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & anr With	Sandeep Gopalakrishnan	Vipin Warrior R1 P V Vinod R2
23.	Comp App (AT)(CH)(Ins) No. 267/2021 & IA No. 582/2021	Balaji Transports V Hindustan Newsprint Ltd & Anr With	Sandeep Gopalakrishnan	R1 Served 03/12/2021 R2 Served 06/12/2021
24.	Comp. App (AT)(CH)(Ins) No. 283/2021 (IA No. 607/2021)	V. Chandran V Hindustan Newsprint Ltd & 2 Ors With	Sandeep Gopalakrishnan	R1 Notice Returned R2 Served 23/12/2021 R3 Served 24/12/2021
25.	Comp App (AT)(CH)(Ins) No. 202/2021 & IA No. 406/2021	V K Vijayappan & 5 Ors V Hindustan Newsprint & Anr	Firm Resolve Law Office	Vipin Warrior R1 P V Vinod R2
26.	Comp App (AT)(CH)(Ins) No. 177/2021 & IA No. 361/2021	Southern Power Distribution Company of Telangana Ltd V Kalbakolanu Murali Krishna Prasad RP of Vaksh Steel P Ltd & 2 ors	Adtihya Reddy	Sandhya Rani R1 Suryanarayana R2 Shabeer R3
27.	Contempt Appln No. 1/2022 In Comp App (AT)(CH)(Ins) No. 207/2021	C. Raja John V R. Raghavendran RP	R. Kannan	B. Dhanaraj
28.	TA No. 69/2021 (Comp APP(AT)(Ins) No. 209/2020)	Pativandla Srinivas Babu V Jayasiddhi Ganesh Enterprises P Ltd & anr	Snehil Sonam Gautam Singh Anguru Narayana Rao Jana Narayana Vigneshwaran Change of Vakalat Filed (Consent to be Furnished)	R1 Served on 27/09/2021 Varun Srinivasan R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
29.	TA No 48/2021 (Comp App (AT) No. 192/2019)	Ennes Capital P Ltd & ors V Hyderabad Securities & Enterprises Ltd & ors	Vishal Ganda Ayandeb Mitra Anand Sengar Akanksha mathur	Swapnil Gupta Shivambika Sinha Rudrajit Ghosh Ankita Sinha – R1, 2, 3, 5-13 Y. Suryanarayana R14 -R17 Anup Jain Abhishek Baid – R18 Amol Sharma – R19
30.	TA NO. 53/2021 (Comp App (AT) No. 237/2020) & IA No.685/2021	Channel Foods P Ltd & Ors V A.K Nowshad	A. M. Sridharan K. s. Mahaadevan Swati Bansal	Himansu Suman Sai Sudharsan Sudhansu Suman

31.	Comp App (AT)(CH)(Ins) No. 60/2021	Chennai Chengulpet Tannery and Footwear General Workers Union & 4 others V Kavitha Surana & 4 others (Liquidator Forward Shoes India P Ltd) With	Ms Deepika Murali Karthik Sundaram Aswini S	Satyanarayanan R1 Abinav Parthasarathy R2-R5 Sugumaran R6
32.	Comp.App (AT)(CH)(Ins) No. 104/2021	Ganesh Cartons India P Ltd & 3 others Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited	Abhinav Parthasarathy	S. Sathyanarayanan
33.	Comp.App (AT)(CH)(Ins) No. 109/2021	Muhamad Yavar Dhala Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited & anr	Preethi Mohan	S. Sathyanarayanan R1 Rajagopal -R2

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1. Dy.Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692
2. Court Officer - **PH No. : 044-2888 0450**